

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 226/MP/2015

Subject : Petition under section 79 (1) (c) and 79 (1) (k) of the Electricity Act, 2003 seeking appropriate directions for operationalisation of the LTA dated 14.9.2010 read with letter dated 27.12.2013.

Date of hearing : 12.5.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : TRN Energy Private Limited

Respondent : Power Grid Corporation of India Limited

Parties present : Shri Matrugupta Mishra, Advocate, TRN Energy Pvt. Ltd.
Shri Hemant Singh, Advocate, TRN Energy Pvt. Ltd.
Shri Tushar Nagar, Advocate, TRN Energy Pvt. Ltd.
Shri Satish Sharma, TRN Energy Pvt. Ltd.
Shri H.M. Jain, TRN Energy Pvt. Ltd.
Ms. Jyoti Prasad, PGCIL

Record of Proceedings

Learned counsel for the petitioner prayed for short adjournment in the matter. The respondents did not object to the same. Request was accepted by the Commission.

2. The Commission directed to list the petition for hearing on 26.5.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**